

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 17.07.2019**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2186 of 2019 in Comp. App. (AT) (Ins) No. 336 of 2019	Naveen S Luthra Vs. Bell Finvest (India) Ltd. & Anr.	Rishabh Kapur

**For Cross-Examination**

<b>2.</b>	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Dhruv Shukla
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**By Order**  
**-sd/-**

**Assistant Registrar**